

question, we have kept special reservations for tribals; 25 per cent of the land reclaimed is to be given to them. We are giving them help up to Rs. 3500, mostly as grant etc., as compared to displaced persons who are given all loans. So, Sir, not a single case, I am saying, has come to our notice. I am prepared to examine any case where a tribal has been sent away.

SHRI SURENDRA MOHANTY: In view of the assurance of the hon. Minister, that he will look into cases where tribals have been expelled, can I take it that if such a case is brought to his notice he will examine it?

SHRI BHAGWAT JHA AZAD: I have said that not a single case has happened, to my knowledge. If it is brought to my knowledge, I will go into it.

MR. CHAIRMAN: Have you got any case in mind?

SHRI BHAGWAT JHA AZAD: I am saying that in this area we have given special privileges to the tribal people in the form of land, financial assistance and in other forms. Rather we are in search of landless tribals in the area whom we want to rehabilitate.

*297. [*The questioners (Dr. Lokesh Chandra and Shri Bishambhar Nath Pande) were absent. For answer vide cols 51-52 infra.*]

Hitch Over Finalization of Contract of Film on "Gandhiji"

*298. SHRI NARSINGH NARAIN PANDEY:

SHRI RAM BHAGAT PASWAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether it is a fact

that the question was actually asked on the floor of the House by Shri Nar-singh Narain Pandey.

that some hitch has developed in the finalization of the contract of film on "Gandhiji" between the National Film Development Corporation and Sir Richard Attenborough of Indo-British Films Limited; if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUDBEN M. JOSHI): Co-production of film "Gandhi" by Sir Richard Attenborough (Indo-British Films Limited) and the National Film Development Corporation is the first of its kind. The agreement is an intricate one and required thorough examination and interministerial consultations. It has, therefore, taken some time to finalise the document. All important issues have been resolved and the finalised agreement is expected to be signed soon.

SHRI NARSINGH NARAIN PANDEY: I have not to put any supplementary. The Minister has already clarified the position.

MR. CHAIRMAN: All right. The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Hindustan Antibiotics Limited

*282. SHRI S. KUMARAN:

SHRI BHUPESH GUPTA:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's attention has been drawn to the news report which appeared in the 'Blitz' of November 22, 1980 regarding the state of affairs in the Hindustan Antibiotics Limited (HAL); and

(b) if so, what steps Government propose to take to remedy the situation?